

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

v.

C & C Construction Ltd.

.... Petitioner/Applicant

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 13.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the EPIL

For the RP

For the Promoters

Mr. Debarshi Bhadra, Advocate

Mr. Pulkit Deora and Ms. Navya Khillon, Advs.

Mr. Sumant Batra & Ms. Niharika Sharma, advs

Mr. Swapnil Gupta, Adv.

ORDER

List on 11.05.2021.

-sd-

(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)